

**Annexure – 8**

**Name of the corporate debtor: B & C Energy Infra Limited; Date of commencement of CIRP: 03/01/2022; List of creditors as on: 31/01/2022**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Creative Engineer & Services Pvt Ltd.	-	20/01/2022	1,833,873	1,631,107	Against Sale of Machinery	0	0	No	0	0	0	202,766	0	-
2.	M/s Balaji Electricals	-	22/01/2022	1,165,000	1,165,000	Creditors of Goods	0	0	Yes	0	0	0	0	0	-
3.	DGVCL	-	25/02/2022	1,440,971	1,440,971	Creditors of Goods	0	0	No	0	0	0	0	0	-
4.	MGVCL	-	17/03/2022	4,285,014	0	Creditors of Goods	0	0	No	0	0	0	4,285,014	0	-
5.	Atul Vakil – Arbitrator	-	04/01/2023	321,187	321,187	Creditors of Services	0	0	No	0	0	0	0	0	Hon'ble NCLT via order dated 03/01/2023 directed RP to admit the claim after due verification.